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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

Rst.A.No.409/KB/2017 CP(IB) No.357/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company			Antarctica Limited -Vs- Madoorie Tea Estate Pvt.Ltd			
Under Section			8 & 9 IBC			
SI. No.	Name & Designation Representative (I LETTERS			CAPITAL	Appearing on behalf o	Signature with date
1.	MR.	K AU:	SHIK	BANERJEE ADVOCAT	N h Mariones	K Jang Advocate
۵-	MR.	SUBR	LANI	L DEY ADVOCATE	Operation	Subnomil Dey Advocate
3.	Ms.	RASHA	MITA	SEN	Operational Creditor	Rashnila Seu Abrocate

ORDER

Ld. Counsel for the operational creditor are present. No one is present from the corporate debtor's side.

Ld. Counsel for the petitioner submits that he has served notice on the corporate debtor and moved this application for restoration of C.P.No. 357/KB/2017.

List it on 16/10/2017.

(Jinan K.R.) Member (Judicial)